

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
CP-109/441/ND/2022
Cont.A./ 20/2023

IN THE MATTER OF:

M/s. Singhal Hygenic Products Pvt. Ltd.

...APPLICANT

Vs

RoC

...RESPONDENT

Section

U/s 441 of Comp. Act, 2013

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RoC

:Adv. Shankari Mishra , Adv. Jyoti Khurana

ORDER

Cont.A/20/2023

Ld. Counsel for the Applicant is present and sought further time. In view of this, list the matter on **18.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)